NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 1617/2020 IA 1297/2021 In C.P. (IB)/1268(MB)2017

CORAM:
SHRI ANIL RAJ CHELLAN **MS. LAKSHMI GURUNG**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024

NAME OF THE PARTIES: Jai Ambe Enterprise
V/s
S N Plumbing Pvt. Ltd.

Section: 9, 60(5), 19(2) of Insolvency and Bankruptcy Code, 2016

ORDER

IA No. 1617/2020:- Counsel, Sanjay Kumar Ruia appeared for the Applicant. None has appeared for the Respondents. It is seen from the record that vide order dated 27.10.2023, the right to file reply on behalf of the Respondents are stood forfeited. List the matter on **11.06.2024** for final hearing.

IA No. 1297/2021:- Counsel, Sanjay Kumar Ruia appeared for the Applicant. Adv. Biswaksen Panda appeared for the Respondent No. 1. It is seen from the record that vide order dated 03.10.2023, the right to file reply by the Respondent No. 2 and 3 are stood forfeited. Reply on behalf of the Respondent No. 1 is on record. List the matter on **14.06.2024** for final hearing.

Sd/- **Sd/-**
ANIL RAJ CHELLAN **LAKSHMI GURUNG**
Member (Technical) **Member (Judicial)**
19.04.2024
Sushil